

**In the National Company Law Tribunal, Jaipur**

**Item No. 201**  
**CP No. (IB)-249/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**M/s Luxture Surface Coating Pvt. Ltd.**

**.....Applicant/Petitioners**

**VS.**

**M/s Dhanuka Reality Ltd.**

**..... Respondent**

**Order delivered on 16.10.2019**

**Coram: Mr. P. S. N. PRASAD HON'BLE JUDICIAL MEMBER**  
**SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Arvinder Singh Chauhan, Adv.

For Respondent(s) : Ankit Sareen, Adv.

**ORDER**

Heard the counsel for the Operational Creditor. Advocate Shri Ankit Sareen has appeared on behalf of the Corporate Debtor and offered to file Vakalatnama within three days and reply within two weeks time. Post the matter to 13.11.2019.

Sd

**(RAGHU NAYYAR)**  
**TECHNICAL MEMBER**

Sd

**(P. S. N. PRASAD)**  
**JUDICIAL MEMBER**